

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2120  
TO BE ANSWERED ON TUESDAY, MARCH 22, 2022  
1 CHAITRA, 1944 (SAKA)**

**Release of pending dues**

**2120. SHRI SUBHAS CHANDRA BOSE PILLI:**

Will the Minister of FINANCE be pleased to state:

- (a) whether Government has taken steps to release ₹1,703 crore to the AP Civil Supplies Corporation and another ₹ 4,976.51 crore for implementation of the Employment Guarantee Scheme that the Union Government owed; and
- (b) if so, the details thereof, and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**

**(SHRI PANKAJ CHAUDHARY)**

(a) & (b) The Department of Food & Public Distribution (DFPD) releases Provisional/ Advance subsidy to Decentralized Procurement (DCP) States including Andhra Pradesh for distribution of food grains under National Food Security Act (NFSA) and other schemes. Quarterly claims are submitted by States requesting for food subsidy. The food subsidy claims are processed keeping in view the opening and closing balance of stock, procurement, allocation and distribution of food grains, Food Corporation of India (FCI) reconciliation, Utilization Certificate, Economic Cost of food grains etc., among others, which is a continuous process. The detail of admissible amount released to the State Government of Andhra Pradesh since financial year 2012-13 to 2021-22 (till 11th March, 2022) towards Provisional/ Advance food subsidy for distribution of food grains under National Food Security Act and other welfare schemes is at Annexure. As per prevailing rules, remaining amount of food subsidy, if any, is released after finalization of cost sheet, done in consultation with State Government.

Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGA) is a demand driven wage employment programme, which provides for at least one hundred days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled manual work. In the current financial year 2021-22 (as on 15.03.2021) an amount of ₹ 6,813.13 crore has been released to the State of Andhra Pradesh for the implementation of Mahatma Gandhi NREGS.

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**ANNEXURE REFERRED TO IN REPLY TO THE RAJYA SABHA UNSTARRED QUESTION NO. 2120 FOR ANSWER ON TUESDAY, MARCH 22, 2022 REGARDING “RELEASE OF PENDING DUES.”**

**Food Subsidy released to State Government of Andhra Pradesh**

<b>Sl. No.</b>	<b>Financial</b>	<b>Amount released (Rs. in Crore)</b>
1.	2012-13	225.51
2.	2013-14	1554.83
3.	2014-15	2254.42
4.	2015-16	1364.25
5.	2016-17	3212.82
6.	2017-18	6060.17
7.	2018-19	4542.57
8.	2020-21	7404.42
9.	2020-21	8424.72
10.	2021-22 (Till 11 <sup>th</sup> March, 2022)	7483.92